

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P.No. 56/14(ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.10.2017**

NAME OF THE COMPANY: M/s Imperium Industries Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. Sharad Tyagi, Advocate

For the Respondent (s) : Ms. Shilpa Gupta, Advocate

ORDER

Clarifications made. To come up for Orders on 4th October, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**